

(d) It is proposed to write to all the State Governments requesting them to issue instructions to all concerned to study relevant local factors with a view to avoid such situations in future.

MEETINGS ADDRESSED BY SHBIKH ABDULLAH

133. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of public meetings addressed by Sheikh Abdullah, in the State of Jammu and Kashmir since his arrival there;

(b) whether his pronouncements come under the purview of the Prevention of Unlawful Activities Act; and

(c) if so, what steps Government have taken in, the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) He has addressed a number of public meetings including wayside gatherings. Government do not have precise information about the number of wayside meetings, but the number of other meetings addressed by him is about 50.

(b) and (c) The Government consider that some of the speeches made by Sheikh Abdullah are objectionable. In Government's view disapproval of such speeches is the appropriate course at present, and this has been done.

TAKING PART IN PRIMES BY CENTRAL GOVERNMENT EMPLOYEES

134. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state what is the reaction of the Government of India on the issue that Central Government employees be allowed to take part in politics which was raised some time back at a meeting organised by the Indian Institute

of Public Administration, New Delhi under the Chairmanship of Shri H. V. Kamath, a Member of the Administrative Reforms Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): The reference is presumably to the Conference on Personnel Administration held in New Delhi from 5th to 9th March, 1968 under the auspices of the Indian Institute of Public Administration, with Shri H. V. Kamath in the Chair. A formal report on the Conference is to be transmitted by the institute to the Administrative Reforms Commission. Government have not yet received any recommendations as a result of the deliberations of the Conference. It is not, therefore, possible to indicate the reaction of the Government on the issue.

NATIONAL POLICY ON EDUCATION

135. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have evolved a national policy on Education; and

(b) if so, what are the broad outline of the policy?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) The matter is under active consideration of the Government.

CONSTRUCTION OF BORDER ROADS IN RAJASTHAN

136. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the target fixed for the construction of border roads in Rajasthan during 1967-68 and 1968-69 and funds allotted for the same during these years;

(b) the mileage of roads completed during 1967;